

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 10619/15/14]
- (ii) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 10618/15/14]
- (iii) (a) Fifty-ninth Annual Report and Accounts of the Synthetic and Rayon Textiles Export Promotion Council (SRTEPC), Mumbai, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 10617/15/14]

I. Report, Supplementary and Explanatory Memorandum (2007-09) of NCSC, New Delhi and related papers

II. Reports and Accounts (1992-93 to 2011-12) of Dr. Ambedkar Foundation, New Delhi and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (1) A copy each (in English and Hindi) of the following papers, under clause (6) of article 338 of the Constitution of India:—
 - (a) Fourth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2007-09.
 - (b) Supplementary to the Fourth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2007-09.
 - (c) Explanatory Memorandum on the Fourth Annual Report of the National Commission for Scheduled Castes (NCSC), New Delhi, for the years 2007-09.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 10676/15/14]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1992-93, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. *See* No. L.T. 10677/15/14]
- (ii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1993-94, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.
- (iii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1995-96, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.
- (iv) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1996-97, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.
- (v) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

- (vi) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.
- (vii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.
- (viii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2000-01, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.
- (ix) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2001-02, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) above.
- (x) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2002-03, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.
- (xi) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2003-04, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.

- (xii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2004-05, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.
- (xiii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2005-06, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above.
- (xiv) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above.
- (xv) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xv) (a) above.
- (xvi) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above.
- (xvii) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) above.

- (xviii)(a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) above.
- (xix) (a) Annual Report and Accounts of the Dr. Ambedkar Foundation, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xix) (a) above.
- (xx) Review by Government on the working of the above Foundation.
[Placed in Library. For (ii) to (xx) See No. L.T. 10677/15/14]

**Report and Accounts (2012-13) of the Rehabilitation Council of India
New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers: —

- (a) Twenty-sixth Annual Report and Accounts of the Rehabilitation Council of India, New Delhi, for the year 2012-13, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 10699/15/14]

I Notification of the Ministry of Commerce and Industry

II Report and Accounts (2012-13) of NID, Ahmedabad and related papers

III Report and Accounts (2012-13) of Coffee Board of India, Bangalore and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): Sir, I beg to lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification No. G.S.R. 711 (E), dated the 28th October, 2013, publishing the Boiler Appeal Rules, 2013, under sub-section (2) of Section 28A of the Boilers Act, 1923. [Placed in Library. See No. L.T. 10646/15/14]